

The Indian Council of Agricultural Research is establishing Gene Banks for preserving seed plants materials of all types useful to Indian agriculture.

MR. SPEAKER : Dr. G. Vijaya Rama Rao...

Site and Service Plan

*288. SHRI CHITTA MAHATA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the site-and-service plan has been introduced in all the States and Union Territories; and

(b) if so, the details thereof and the results achieved so far ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). Provision of Sites and Services is a component of Housing Scheme for Economically Weaker Sections. Housing being a State subject it is for the State Governments/U. T. Administrations to formulate and implement housing schemes as per their needs and plan priorities.

During the year 1985-86, there is a target for the provision of 1,51,161 units to EWS families. The achievement upto 30.9.85 is 44,967.

SHRI CHITTA MAHATA : The Problem of housing is acute in urban as well as rural areas. The housing requirement has increased from 2.9 million dwelling units from 1971 to 5.9 million units in 1985. Despite several steps taken by the Government for providing housing facilities to the Economically Weaker Sections under the Site-and-service plan there is still a lot of backlog. I would like to know from the Hon. Minister the names of the States and the Union Territories which have submitted schemes under the site-and-service plan for approval and financial assistance for constructing houses under this scheme in their States and Union Territories.

[Translation]

SHRI DALBIR SINGH : Sir, though it is a State subject, yet as the Hon. Member has said there are two types of schemes under the Site and Service Plan. The first scheme is for the people living in the urban areas. Earlier, in the Sixth Five Year Plan, we used to give assistance to the families whose monthly income was upto Rs. 350 treating them under E.W.S. Now, we have raised this income limit of a family to Rs. 700. During the Sixth Plan, such families used to be given an assistance up to Rs. 3,000, but this amount has been raised to Rs. 5,000 in the Seventh Five Year Plan. Similarly, the amount of Rs. 250 which used to be given to the landless workers for site development in the rural areas has since been raised to Rs. 500. These amounts have been increased to Rs. 500 and Rs. 2,000, respectively. So far as the names of the States from which the schemes have been received are concerned, our Ministry is taking up this matter with the Planning Department as also the concerned States and we also have proposals regarding their basic needs during the Seventh Plan.

[English]

SHRI CHITTA MAHATA : I would like to know from the Hon. Minister how much allocation has been made by the Central Government to the States in the Seventh Five Year Plan ?

[Translation]

SHRI DALBIR SINGH : Mr. Speaker, Sir, the Hon. Member has asked about the Seventh Plan. We have a provision of Rs. 577 crores in the Seventh Plan out of which Rs. 36 crores is being given for Plan Development and Rs. 541 crores for assistance in Construction.

[English]

Setting up of T. V. relay station at Amalapuram, East Godavari District Andhra Pradesh

*289. SHRI A. J. V. B. MAHESWARA RAO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state ;